CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALAPUR

Civil Contempt Petition No.200/00045/2019

(in OA 200/01060/2016)

Jabalpur, this Friday, the 17th day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

C.B.W.E Pensionary Officers Association (All India Association of Retired Employees of CBWE), Registration No.- Soc. GUJ/18542/Ahmedabad, Trust: F/18056/Ahmedabad, Through its Organizing Secretary, Shri Ashok Kumar Tiwari, Retd. Regional Director, S/o Shri B.P. Tiwari, Date of birth 15.3.1954, R/o 744, M.P. Housing Board Colony, Shiv Nagar, Post Office – Baldeobah, Jabalpur – 482002, M.P

(By Advocate – Shri K.V.S Sunil Rao, proxy counsel of Shri S.K. Nandy)

Versus

- 1. Shri Heeralal Samariya Secretary, Ministry of Labour & Employment, Government of India, Shram Shakti Bhawan, Rafi Marg, Delhi 110001.
- 2. Shri Harsh Vaidya, Director, Central Board of Workers Education, Now Renamed as Dattopant Thengadi National Board of Workers Education and Development, North Ambazari Road, Near VNIT, Nagpur 440010 -Respondents

(By Advocate – Shri Surendra Pratap Singh)

ORDER (ORAL)

By Navin Tandon, AM.-

This Contempt Petition has been filed alleging non compliance of orders dated 05.11.2018 passed by this Tribunal in Original Application No.200/01060/2016.

CCP 200/00045/2019 (in OA 200/01060/2016)

2

- 2. Learned counsel for the respondents submits that the Hon'ble High Court of Madhya Pradesh vide order dated 03.12.2019 in MP-4681-2019 has stayed the orders of this Tribunal.
- **3.** Accordingly, at this stage, CCP is not maintainable and the same is dismissed. Notices are discharged.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

am